COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 577 OF 2016 IN APPEAL NO. 281 OF 2016

Dated: 24th May, 2017

Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Present: Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

NHPC Ltd.	Ve	Appellant(s)
Power Grid Corporation of India Ltd.	Vs. & Ors.	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Rajiv Shankar Dvivedi
Counsel for the Respondent(s)	:	Ms. Poorva Saigal Mr. Shubham Arya for R.1
		Ms. Suparna Srivastava for R.2
		Mr. Sethu Ramalingam for R.4

<u>ORDER</u>

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 08.06.2017 after serving copy on the other side.

List the matter on 01.08.2017.

(I. J. Kapoor) **Technical Member** (Justice Ranjana P. Desai) Chairperson

ts/kt